

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item 46
CA Nos.1156/19, 88/2020,
123/2020 124/2021 & 167/2022
a/w
CP No. 152/Chd/Pb/2019
Under Section 241 & 242 of CA, 2013
& R 11, NCLT**

In the matter of:-

Sanjeev Suri & Anr

...Petitioner

Versus

Hansa Agencies Pvt. Ltd & Ors

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence, adjourned to 29.11.2022.

Sd/-
Court Officer

September, 28, 2022
SD